

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSCIVIL APPEAL NO(S). 797/2014

RAJJAN LAL

Appellant(s)

VERSUS

U.O.I & ANR.

Respondent(s)

(IA No. 2/2014 - STAY APPLICATION)

Date : 03-10-2024 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH
HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Appellant(s) Mr. Ritesh Agrawal, AOR

For Respondent(s) Mr. R. Bala, Sr. Adv.
Ms. Priyanka Das, Adv.
Mr. Digvijay Dam, Adv.
Ms. Vishakha, Adv.
Mr. Anmol Chandan, Adv.
Mr. Jagdish Chandra Solanki, Adv.
Mrs. Rajeshwari Shankar, Adv.
Mr. Mukesh Kumar Maroria, AOR
Dr. N. Visakamurthy, AORUPON hearing the counsel the Court made the following
O R D E RList on 19th December, 2024.(ASHISH KONDLE)
COURT MASTER (SH)(AVGV RAMU)
COURT MASTER (NSH)